

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.04.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP258/ 16, TP 108/17	Await Notice	Deepak/ Rajesh S.	433	Encarta Pharma Pvt .Ltd	Vikram Hospitals Psvt.Ltd	Madhusudh an T.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) **RAJESH S.**
ADVOCATE
8123976974

Petitioner

[Signature]

ORDER

Counsel for operational creditor is present. No representation for corporate debtor. In this matter objections were filed on behalf of corporate debtor and thereafter counsel for corporate debtor retired from appearance. Therefore, the Tribunal ordered notice to corporate debtor with a direction to appear before the Tribunal on 12.03.2018. From 12.03.2018 matter is listed on 26.03.2018. Registry issued notice to the corporate debtor. Matter was again listed to this date from 26.03.2018. Proof of service obtained from postal website shows that notice sent to the corporate debtor was served. Even today none appears for corporate debtor and corporate debtor is called absent and treated as absent.

We have heard the counsel for operational creditor. List the matter for consideration on 18.04.2018.

[Signature]
MEMBER(T)

[Signature]
MEMBER(J)